

ITEM NO.9

REGISTRAR COURT. 2

SECTION IV-D

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Petition(s) for Special Leave to Appeal (C) No(s). 30101/2024

NATIONAL HIGHWAYS AUTHORITY OF INDIA

Petitioner(s)

VERSUS

KULWINDER SINGH & ORS.

Respondent(s)

Date : 17-10-2025 This petition was called on for hearing today.

For Petitioner(s) :

Mr. K S Kang, Adv.

Mr. Amrendra Kumar Mehta, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

As per Office report, service in respect of respondent no. 1 is complete on Ld. Counsel appearing on his behalf before Trial Court. However, none has entered appearance.

Despite service being complete, none has entered appearance for respondent no. 2 to 4.

Let the matter be processed for listing before the Hon'ble Court, as per rules.

MASHROOR ALAM KHAN
Registrar

dm